



LOK SABHA SECRETARIAT

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Shri **P.C. Gaddigoudar**, M.P. and Chairperson, Standing Committee on Agriculture (2019-20), presented the Sixth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20) of the Ministry of Agriculture and Farmers' Welfare (Department of Agriculture, Cooperation and Farmers' Welfare) to Lok Sabha today, the 12 December, 2019.

Some of the important recommendations of the Committee are as under:

<p>Steps to enhance share of Agriculture and Allied Sector in Indian Economy</p>	<p>While noticing continuous decline in share of Agriculture and Allied Sector in the Gross Value Added (GVA) to Indian Economy, the Committee have recommended the Government to identify the specific areas such as cultivation of High Value Horticulture Products like Almonds, Pistachio, Exotic fruits, oil seed products, Medicinal Plants, etc.; which has potential to significantly enhance the income of farmers and reduce the import of such agriculture produce in Country and also to prepare a focused and time bound programme to support and encourage farmers for taking up cultivation of these High Value Crops.</p> <p style="text-align: right;">Recommendation No.1</p>
<p>Implementation of Schemes in North Eastern States</p>	<p>While observing low level of utilization of funds in North Eastern States and difficulties being faced by the Department due to less availability of agricultural land and less number of people engaged in farming in North Eastern States, the Committee have recommended the Department to take steps to formulate Specific Schemes for each State or a Group of States depending upon their geo-climatic conditions, agricultural practices and scope for improvement. The Committee have also recommended the Department to consult</p>

	<p>Ministry of Finance to make suitable changes in policy for Allocations for Schemes specifically for North Eastern States rather than carving out 10 percent fund for NE States under each Scheme.</p> <p style="text-align: right;">Recommendation No.4</p>
<p>Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)</p>	<p>While expressing their concern over low coverage of farmers as against target of Registering 14 crore farmers under PM_Kisan Scheme, the Committee have recommended the Government to take steps to sort out the issues such as Non- availability of proper land records in many States, demographic authentication of Aadhar data, incorrect bank accounts, poor internet connectivity in the rural areas hampering uploading of data on PM-KISAN portal, slow pace of identification of beneficiaries and uploading data by State Governments, etc. in order to enhance the enrolment of farmers under the Scheme.</p> <p style="text-align: right;">Recommendation No.6</p>
<p>Promotion of Agricultural Mechanization for In-situ Management of Crop Residue</p>	<p>While observing the increasing pace of mechanization, low availability of cheap labour for agriculture operation, multi-cropping system, dearth of funds with farmers, etc., the Committee have opined that the practice of crop stubble burning is going to spread to other parts of the Country. The Committee have, therefore, recommended the Government to constitute an Expert Committee consisting of Scientists, Extension Officials, Farmers' Organizations and Public Representatives to study this problem in depth and identify steps to tackle the issue in entire country. The Committee have also desired the Department to continue this Scheme in next financial year and to extend support to more number of farmers and to take an extensive awareness campaign to educate farmers about ill effects of Crop Stubble burning.</p> <p style="text-align: right;">Recommendation No.7</p>